

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO.†2552
TO BE ANSWERED ON 12th MARCH 2018**

Fake Education Board

†2552. SHRIMATI RANJANBEN BHATT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that cases of fake Education Board have come to light in different parts of the country;
- (b) if so, whether the Government proposes to take any action in this regard;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) to (d): Some instances of functioning of Fake Education Boards have come to the notice of the Ministry of Human Resource Development. The Ministry, however, does not maintain any centralized data regarding the Fake Education Boards functioning in different part of the country. The Ministry has issued instructions to all Education Secretaries of States/Union territories on 20.11.2008 to initiate action against Fake Education Boards as these Boards operate under territorial jurisdiction of State Governments. The Ministry has also requested the concerned Police Authorities to register FIRs against such Fake Boards as have claimed to have been either set up or approved or recognized by the Government of India to mislead the people. However, education, being a subject in the Concurrent List of the Constitution, and a majority of School Education Boards being under the jurisdiction of the State Governments, it is for the respective State/Union Territory Governments to take appropriate action/ steps in the matter.
